

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTEENTH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventeenth Report.

2. The Committee met on the 11th December, 1961, for—

(I) Classification and allocation of time for discussion of the Bills (*vide* Appendix).

(II) Examination of the following Constitution (Amendment) Bills under Rule 294 (1) (a) of the Rules of Procedure :—

- (1) The Constitution (Amendment) Bill, 1967 (*Insertion of new article 174A*) by Shri Nath Pai.
- (2) The Constitution (Amendment) Bill, 1967 (*Amendment of articles 343, 345 etc.*) by Shri J. M. Imam.

Classification and Allocation of time to Bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri Prakash Vir Shastri and Yamuna Prasad Mandal attended the sitting.

4. After considering all aspects of the Bills, the Committee placed all the Bills in category 'B' and allotted time for each of these Bills as shown in column 5 of Appendix.

Examination of the Constitution (Amendment) Bills

5. The Members who had given notices of the Bills and representatives of the Ministries concerned with the Bills had been invited to be present at the sitting. Shri J. M. Imam attended the sitting. The representative of the Ministry of Home Affairs was present.

Findings of the Committee

6. The Committee considered the Bills and arrived at the following findings as a result of their examination of the Bills:—

- (1) The Constitution (Amendment) Bill, 1967 (*Insertion of new article 174A*) by Shri Nath Pai.

The Bill sought to insert new article 174A in the Constitution to enable the Speaker of the Legislative Assembly of a State to summon the Assembly on requisition by a majority of Members thereof.

After considering all aspects of the Bill, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

- (2) The Constitution (Amendment) Bill, 1967 (*Amendment of articles 343, 345 etc.*) by Shri J. M. Imam.

The Bill sought to amend articles 343 and 345 etc. of the Constitution so as to provide that in addition to English, Hindi shall also be the official language of the Union and that in the States, English may also be used for official purposes, instead of Hindi, in addition to regional languages.

After considering all aspects of the Bill, the Committee recommended that the Member might be permitted to move for leave to introduce the Bill.

*Circulated to Members separately (Bill Nos. 166 and 167 of 1967).

*Recommendations***7. The Committee recommend—**

- (i) that the classification and allocation of time to Bills by the Committee as shown in Appendix be agreed to by the House; and
- (ii) Sarvashri Nath Pai and J. M. Imam be permitted to move for leave to introduce their Constitution (Amendment) Bills.

NEW DELHI;
December 11, 1967.
Agrahayana 20, 1889 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member incharge	Bill No.	Category allotted	Time allotted by the Committee
1	The Code of Criminal Procedure (Amendment) Bill, 1967 (Substitution of section 520) by Shri M. Narayan Reddy	145 of 1967	B	1 hour
2	The Code of Criminal Procedure (Amendment) Bill, 1967 (Substitution of section 540A) by Shri M. Narayan Reddy	142 of 1967	B	1 hour
3	The Code of Criminal Procedure (Amendment) Bill, 1967 (Omission of section 197A) by Shri M. Narayan Reddy	143 of 1967	B	1 hour
4	The Constitution (Amendment) Bill, 1967 (Omission of article 331) By Shri Raghuvir Singh Shastri	141 of 1967	B	1½ hours
5	The Disclosure of Assets of Ministers Bill, 1967 by Shri Sachindra Nath Maiti	125 of 1967	B	1½ hours
6	The Constitution (Amendment) Bill, 1967 (Insertion of new articles 125A and 221A) by Shri Sachindra Nath Maiti	126 of 1967	B	1 hour
li/ 7	The Backward Communities (Religious Protection) Bill, 1967 by Shri Prakash Vir Shastri	134 of 1967	B	1½ hours
8	The Health (Periodical Medical Check-Up of President, Prime Minister and Deputy Prime Minister of India) Bill, 1967 by Shri Yamuna Prasad Mandal	159 of 1967	B	1 hour
9 87	The Health (Periodical Medical Check-Up of Members of <u>of</u> Parliament) Bill, 1967 by Shri Yamuna Prasad Mandal	162 of 1967	B	1 hour